

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S
C R I M I N A L A P P E A L N O (s) . 1 9 4 O F 2 0 0 2

RAN G N A T H SHAM R A O DHAS & ORS.

Appellant (s)

VER SUS

STA T E OF MAHA R A S H T R A

Respondent(s)

(With office report)

Date: 18 / 1 1 / 2 0 0 8 This Appeal was called on for hearing today.

CORAM :

HON' B L E Dr. JUS T I C E ARI J I T PA S A Y A T
HON' B L E DR. JUS T I C E MUKUN D A K A M SHA R M A

For Appellant(s)

Mr. Shivaji M. Jadh av, Adv.

For Respondent(s)

Mr. Ravindra Kesh avr ao Adsure, Adv.

UPON hearing counsel the Court made the following
O R D E R

Call after four weeks.

(Shashi Sareen)
Court Master

(Shashi Bala Vij)
Court Master